

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-BA-108-2020**

Pulmurga Gawander

... Applicant

Vs

State of Goa & Anr.

... Respondents

Shri Vibhav Amonkar, Advocate for the Applicant.

Shri Mahesh Amonkar, Additional Public Prosecutor for the Respondents.

Coram : DAMA SESHADRI NAIDU, J.**Date : 11 December 2020****P.C. :**

Shri M. Amonkar, the learned Additional Public Prosecutor, waives notice for the respondent and seeks time to file counter.

2. Post the matter on 18.12.2020.

DAMA SESHADRI NAIDU, J.

NH